

(c) Scuffing on tyres means localised hardwear of tyres, which occurs, sometimes, due to the mal-functioning of the brake Antiskid system. How-over, the brake Antiskid system is electronically and hydraulically tested at regular intervals to ensure its proper functioning.

Sri Lanka Tamil Refugees in India

71. SHRI K. MOHANAN: Will the PRIME MINISTER be pleased to state:

(a) the number of Sri Lankan Tamils who have arrived in India as refugees during the last three months;

(b) whether Government are aware of the reports which appeared in the press to the effect that the Sri Lankan authorities have issued an ultimatum to Tamils in that country to vacate the Island by the 15th of March, 1985; and

(c) if so, what action has been taken by the Government of India to face the situation?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Since the beginning of February 1985, a total of 2722 Sri Lankan Tamil families comprising 11225 members, have arrived in Rame-shwaram as refugees from Sri Lanka. This number is in addition to over 50,000 who came after the July 1983 disturbances in Sri Lanka and continue to be in India.

(b) No, Sir.

(c) does not arise.

Pollution by Rashtriya Chemical and Fertilisers Plant at Chembur, Bombay

7a SHRI K. MOHANAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Rashtriya Chemical and Fertilisers Plant at Chembur, Bombay is belching huge quantity of nitrous oxide into the atmosphere;

(b) whether Government have made any study to its hazardous effect; and

(c) if so, what action has been taken by the Central Government to protect the populated area of Chembur from after effects of pollution?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) to (c) Information is being collected and will be laid on Table of the House.

Immigration policy followed by United Kingdom

73. SHRI K. VASUDEVA PANICKER: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of recent report appearing in a section of the Press terming the Immigration policy of United Kingdom as racial and also reported by the Commission for racial equality a statutory body, to be particularly disadvantageous to the people coming from India and other non-white countries; and

(b) whether the matter has been taken up with the British Government and if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Yes, Sir.

(b) Various aspects of immigration policy of U.K. have been taken up, from time to time, at various levels, with the British Government. The Report, which has just been published, is under examination. Any new points which have not already been taken up with the British Government would be taken up with them.

Air Pollution in Delhi

74. SHRI K. VASUDEVA PANICKER: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware, that the problem of air pollution in Delhi has reached a warranting point;